

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

SUPPLIMENTRAY
LISTED ON : 16.10.2015
Court No. :
Item No. :

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 29495 OF 2015
WITH PRAYER FOR INTERIM RELIEF
WITH
INTERLOCUTORY APPLICATION NO. 1
(Application for exemption from filing Official Translation)

COMMITTEE OF MANAGEMENT, D.A.V. INTER COLLEGE ...PETITIONER
VERSUS
STATE OF U.P & ORS. ...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 10.07.2015 passed by the Hon'ble Division Bench of High Court of Judicature at Allahabad in Special Appeal No. 696 of 2006.

It is submitted that SLP (c) No. 29046 of 2015 and the instant matter arising out of same judgment have been tagged together.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 15th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. R.P. Gupta, Advocate

ASSISTANT REGISTRAR